



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/96/2024 CAVT. NO.01192/024, CAVT./119/2024	AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS F INTAZ SC, SEC. EDU. FOR CAVEATOR
2	I.A.(Civil)/1352/2024 in WA/13569/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS.	MR. N DEKA MR. K P PATHAK	MR. A SARMA(R-1) MR. M HUSSAIN(R-1) MR. K KALITA(R-1) MR. LENTSO(R-1) MS G SWAMI(R-1)
	WITH WA/13569/2023 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS. H	MR. K P PATHAK	
3	I.A.(Civil)/2126/2024 FIXED in WA/7153/2024	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION ASSAM AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, SEBA
	WITH WA/7153/2024 (Filing Number)	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION ASSAM AND 4 ORS A	MR. S BANIK	
4	I.A.(Civil)/2247/2024 in WA/7703/2024	THE STATE OF ASSAM AND ANR. Versus DIBYAJYOTI BORAH AND 4 ORS.	MR. A R TAHBILDAR MR S DAS	
	WITH WA/7703/2024 (Filing Number)	The State Of Assam And Anr Versus Dibyajyoti Borah And 4 Ors	MR SIMANTA DAS	
5	I.A.(Civil)/2261/2024 CAVT. NO.05392/024, CAVT./539/2024 in WA/8099/2024	THE STATE BANK OF INDIA AND 2 ORS Versus OLYMPIA ROY AND ANR	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR S SARMA MR G GOSWAMI FOR CAVEATOR

	WITH WA/8099/2024 (Filing Number)	THE STATE BANK OF INDIA AND 2 ORS Versus OLYMPIA ROY AND ANR F	MR. M K CHOUDHURY	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
6	WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
7	WA/242/2024 CAVT. NO.06132/024, CAVT./613/2024	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD Versus BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
8	WA/243/2024	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MS J AKTAR (R-1)
9	WA/244/2024	THE STATE OF ASSAM AND 2 ORS. Versus KHANIN HALOI AND 2 ORS.		
10	WP(C)/3447/2024 FIXED	DWIJENDRA TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	SC, CO OP
11	WP(C)/3815/2024	THE UNION OF INDIA AND 3 ORS. Versus NO 624722-R EX- MWO (HONY FG OFFICER) NITYANANDA SAIKIA	MR. U K GOSWAMI SC, C.G.C.	
	WITH I.A.(Civil)/2259/2024 in WP(C)/3815/2024	THE UNION OF INDIA AND 3 ORS. Versus NITYANANDA SAIKIA	MR. U K GOSWAMI SC, C.G.C.	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	WA/245/2024	ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS	
13	WP(C)/3833/2024	UDDIT PATAR AND ANR Versus ICICI BANK LTD AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
15	WP(C)/7395/2023 FIXED	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	DR G J SHARMA MR M CHANDA MRS. U DUTTA MR S CHOUDHURY
16	WA/147/2024	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

17	WA/239/2017	SRI JOY KISHAN SURANA and ANR Versus THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANIAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
	WITH I.A.(Civil)/2874/2017 in WA/239/2017	JOY KISHAN SURANA and ANR, Versus THE STATE OF ASSAM and ANR,	MR.A K BARUAH MR.S BISWAKARMA MS.G DAS MS.I CHOUDHURY	SC, ELEMENTARY EDUCATION
18	WITH WA/106/2017	SRI PRABIN CH RABHA and 53 ORS Versus SHRI PRASENJIT PURKAYASTHA and 4 ORS	MR.R P KAKOTI MR.D K MISHRA MR.U K DEKA	MR.M A I HUSSAIN MR H I CHOUDHURY R- 1and2 MR.A K DUTTA(R- 1&2) MRA R BHUYAN(R- 1,2 & 6)) SC, ELEMENTARY EDUCATION
19	WITH WA/270/2017 CAVT. NO. 435/2017	SRI SAMARENDRA SAHARIA and 27 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	MR.A K PURKAYASTHA SC, ELEMENTARY EDUCATION FOR CAVEATOR
20	WITH WA/292/2017	SRI DIGANTA PATHAK and 20 ORS Versus THE STATE OF ASSAM and 13 ORS	MR. S K MEDHI MR. A DAS MR. R SARMA MR. H TALUKDAR	SC, ELEMENTARY EDUCATION GA, ASSAM MR. A K PURKAYASTHA (R- 11) MR. S SHARMA (R-11)
21	WP(C)/5154/2023	SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
		HEARING		
22	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
23	WA/297/2021 B/O	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. S DUTTA MD ASLAM MR S CHOUDHURY MS R MEDHI MR H K SARMA MS K SARMA	MR. S C KEYAL MS G HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



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[For Friday,2nd August 2024]

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[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

1	Review.Pet./97/2024 IN WA/143/2024 (D/O)	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM SC, REVENUE SC. WATER RESOURCE DEPTT. SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6292/2023 B/O	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. J AHMED (R-7,8,9) SC, AG MS A HUSSAIN (R-7,8,9) R BEGUM (R-7,8,9) H G DAISY (R-7,8,9) SC, SEC. EDU. SC, SSA SC, FINANCE
2	Cont.Cas(C)/400/2024	JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	
3	Cont.Cas(C)/401/2024	HANIF UDDIN Versus SURANJANA SENAPATI	MR. A M KHAN MR T T MONI MR. R I DEWAN	
4	WP(C)/2004/2024 FIXED	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
5	WP(C)/2005/2024 FIXED	SAJAL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
6	WP(C)/3388/2024 B/O	PRITI BHAJAN BYAKTI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU GA, ASSAM
7	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
8	WP(C)/3550/2024 B/O	SHAMS UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
9	WP(C)/3817/2024	KUSHAL KUMAR PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
10	WP(C)/3819/2024	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. U SARMA K. KALITA	GA, ASSAM SC, SEC. EDU.
11	WP(C)/3821/2024	NURUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	GA, ASSAM SC, SEC. EDU.

12	WP(C)/3822/2024	MAHENDRA NATH MAHANTA AND 12 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. H C SARMA MR. R SHARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
13	WP(C)/3827/2024	DR. HARWE INGTI KATHARPI Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, HIGHER EDU SC, K A A C
14	WP(C)/3850/2024	AFZAL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	SC, SEC. EDU.
15	WP(C)/3852/2024	CHAMPALAL SINGHA Versus THE STATE OF ASSAM AND 6 ORS ADMISSION	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE DEPTT.
16	WP(C)/2847/2019 FIXED	SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR	DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R-8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.)
WITH				
17	WP(C)/4225/2019	SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA	MS P SARMAH SC, SEC. EDU.
18	WP(C)/8453/2019 B/O	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR H K DAS MR. H BEZBARUA MR. U SARMA MS. P K DEVI MR N K SARMA	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4)) MR H K DAS (r-1 to 13) MR N K SARMA (r-1 to 13)
19	WP(C)/3326/2020 B/O	OMED ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MS M ROY
20	WP(C)/1513/2023 FIXED	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
21	WP(C)/4451/2023 FIXED	DR. SAMEDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
22	WP(C)/4467/2023 B/O	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. K MIRA (R-4,5)
23	WP(C)/6099/2023 FIXED	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
WITH				
24	WP(C)/678/2023	TARUN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS S A KHALIFA S. M. ZINNA	GA, ASSAM SC, SEC. EDU.

25	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
26	Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
27	WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
28	WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
29	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
30	WP(C)/413/2024 FIXED	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
31	WP(C)/904/2024 B/O	RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
32	WP(C)/955/2024 B/O	TARIQ HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
33	WP(C)/1068/2024 FIXED	HARENDRA DEV SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MS. A BORUAH MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
34	WP(C)/3224/2024 FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
35	WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
36	WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
37	WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
38	WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
39	WP(C)/3475/2024 FIXED	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
ORDERS				
40	WP(C)/4796/2022 FIXED	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT

41	Cont.Cas(C)/431/2023 B/O	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	
42	Cont.Cas(C)/645/2023 FIXED	FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1)
43	Review.Pet./129/2024 WITH WP(C) 3048/2023(D/O)	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
44	Review.Pet./130/2024 WITH WP(C) 3051/2023(D/O)	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
45	Cont.Cas(C)/239/2024 B/O	ARUP KUMAR ROY Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
46	WP(C)/1828/2024 B/O	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.
47	I.A.(Civil)/2218/2024 B/O in WP(C)/2696/2024 WITH WP(C)/2696/2024	VIOLINA DAS Versus THE STATE OF ASSAM AND ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU. SC, BTC
48	I.A.(Civil)/2255/2024 B/O, IN WP(C)/6987/2017(D/O) in WP(C)/6987/2017 WITH MC/48/2024	VIOLINA DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, SEC. EDU. SC, BTC
		JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. P SARMA MR.P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
		JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
49	WP(C)/2713/2024 FIXED	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./771/2024 B/O	SOBAN ALI @ SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
ADMISSION				
2	Crl.Pet./159/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	KHAIRUL HOQUE TALUKDAR AND 4 ORS Versus ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r-1) PP, ASSAM
3	Crl.Rev.P./219/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MONJURA KHANOM Versus ROFIQUL ISLAM AND 3 ORS	MR. A MANNAF MD A S ALI	MR H R A CHOUDHURY (r-1,2,3) MR. H ALI (r-1,2,3) MR. R A CHOUDHURY (r-1,2,3) B BARMAN (r-1,2,3) PP, ASSAM
4	Crl.Rev.P./272/2024 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
5	Crl.Pet./536/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NIKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. M SHARMA (r-3) MRS. S ISLAM (r-3) MS. S YASMIN (r-3) MR R KALITA (r-3) PP, ASSAM
ORDERS				
6	Crl.A./308/2018 WITH OFFICE NOTE, LCR 4 FILES	NUR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Crl.A./106/2020 WITH OFFICE NOTE, LCR 2 FILES	SRI BIRENDRA NATH BHUYAN Versus SRI KUMUD BORA	MR. K K DEY MR V K BAROOAH	MR. P P DUTTA MR. A BORUA MR T GOGOI
8	Crl.A./82/2021 WITH LCR 4 FILES	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA MR J PAYENG MS. M BORUAH	PP, ASSAM

	WITH I.A.(CrI.)/176/2021 in CrI.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
9	I.A.(CrI.)/443/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1 in CrI.A./171/2021 WITH CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
10	I.A.(CrI.)/552/2023 WITH LCR 4 FILES, FIXED in CrI.A./225/2023 WITH CrI.A./225/2023	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR. SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM PP, ASSAM
11	I.A.(CrI.)/790/2023 WITH LCR 4 FILES, FIXED in CrI.A./322/2023 WITH CrI.A./322/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR. RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	PP, ASSAM MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
12	I.A.(CrI.)/1283/2023 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./484/2023 WITH CrI.A./484/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR. MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N SARKAR MR P K BASU MR A BANERJEE MR. A H ALAMGIR	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/229/2024 WITH LCR 4 FILES in CrI.A./62/2024 WITH CrI.A./62/2024	MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM 2 ORS. MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MR. A H ALAMGIR MS S R MAZARBHUIYA MS A BEGUM MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. R A CHOUDHURY (r- 2) MR. R A MAZUMDER (r- 2) PP, ASSAM PP, ASSAM
14	I.A.(CrI.)/647/2024 FIXED in CrI.Rev.P./6121/2024 WITH CrI.Rev.P./6121/2024 (Filing Number)	MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR PRANJAL PATIR Versus SMT. JYOTILATA DOLEY PATIR AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM PP, ASSAM
15	CrI.A./69/2010 WITH LCR 1 FILE, FIXED	PRANJAL PATIR Versus JYOTILATA DOLEY PATIR AND ANR (B) HEARING EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR. S MITRA MR.K K NANDI MS.P BORGHAIN	MR. K P PATHAK(AMICUS CURIAE FOR R-1,2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/388/2023	BIKASH KUMAR MORE Versus ASHOK K.K. MEENA AND 3 ORS	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAİN	
2	Cont.Cas(C)/403/2024	KAILASH BARMAN Versus GAYATRI SARMA BHATTACHARYA AND 2 ORS.	MS. J DEKA MS. A TALUKDAR	
3	WP(C)/3818/2024	KRISHNA KANTA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
4	WP(C)/3826/2024	UTTAM KARMAKAR Versus THE STATE OF ASSAM AND 8 ORS	MR. U K DAS MS. B D SARMAH H THAKURIYA	GA, ASSAM SC, FOREST
5	WP(C)/3828/2024	M/S UCN CONSTRUCTION CO PVT LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHА	SC, PWD ROAD SC, NCHAC SC, FINANCE DEPTT.
6	WP(C)/3830/2024	M/S SUPER INFRATECH PTE. LTD. AND ANR Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 2 ORS	MR. M BISWAS MR. B J MUKHERJEE A GHOSAL	
7	WP(C)/3835/2024	NILKAMAL SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. P GOGOI	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/3840/2024	PRABIN DAS Versus BHARAT PETROLEUM CORPORATION LTD AND 6 ORS	MR. A LAL MR A BRAHMA	
9	WP(C)/3843/2024	AMBUJA SINGH AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. I ALAM MR. T SK	GA, ASSAM
10	WP(C)/3853/2024	TUSHAR AGARWAL Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
11	WP(C)/3857/2024	MUSTAFA ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN	SC, P H E

12	WP(C)/3859/2024	MUSTAFA ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS ORDER (IMPLEADMENT OF PARTY)	MR A HUSSAIN	SC, P H E
13	I.A.(Civil)/2263/2024 in Cont.Cas(C)/10/2022 WITH Cont.Cas(C)/10/2022	ABDUL MAJID SK Versus MR. GYANENDRA DEV TRIPATHI, IAS, AND ANR ABDUL MAJID SK Versus M S MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED MD H R AHMED	SC, REVENUE MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. K GOGOI (R-3) MR. A J HAZARIKA (r-2) MS. N BORDOLOI (r-1) MS. N RAJMEDHI (r-2) MS. P N SUMI (r-2)
ADMISSION				
14	WP(C)/7268/2018 FIXED	MANIKA BAISHYA Versus UCO BANK AND 2 ORS.	MR. R DE MS. D DEVI	
15	WP(C)/8434/2019 B/O	KHANDAKAR ABU SHAMIM ABBAS Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM
16	WP(C)/774/2023	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4)
17	WP(C)/1308/2023 FIXED	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	SC, PWD ROAD
18	WP(C)/1524/2023 FIXED	KALPA ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, WATER RESOURCE SC, REVENUE DEPARTMENT
19	WITH WP(C)/1496/2023	UTPAL DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE
20	WITH WP(C)/1560/2023	MINARUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE
21	WP(C)/2228/2023 FIXED	PRANJAL KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	C.G.C. MRS. A GAYAN SC, WATER RESOURCE
22	WP(C)/2229/2023 FIXED	AJIT SING KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
23	WP(C)/2242/2023 FIXED	LAKH BAHADUR CHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
24	WP(C)/2244/2023 FIXED	PABAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	MRS. A GAYAN (R-5) SC, WATER RESOURCE
25	WP(C)/2281/2023 FIXED	SANJIB KR RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	C.G.C. MRS. A GAYAN SC, WATER RESOURCE
26	WP(C)/5528/2023 FIXED	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH

27	WP(C)/6247/2023	ANIL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	GA, ASSAM SC, AFDC
28	WP(C)/7386/2023	SMTI. PARUL ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, APDCL
ORDERS				
29	WP(C)/4949/2014 FIXED	THE GENERAL SECRETARY, ASSAM CHAH KARMACHARI SANGHA Versus THE MANAGEMENT OF BELSIRI TEA ESTATE and 5 ORS	MR.P KALITA MS.M THAKURIA MR.B BHATTACHARYYA	MR. M NATH (R-15) MR.P SUNDI MR. A ROY (R-15) MR.A GOSWAMI MR. A BHATTACHARJEE (R-15) MR. U. DUTTA (R-15)
30	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
31	Cont.Cas(C)/605/2019 FIXED	M/S. BEE KAY ENTERPRISE Versus RAJESH KEMPRAI AND 6 ORS.	MR. Y DOLOI MR. P K BORDOLOI MR. P G BHAGAWATI	MR. D SAIKIA MR. B GOGOI MR P NAYAK
32	WP(C)/4363/2023 FIXED, WITH OFFICE NOTE	KAMAL KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, WATER RESOURCE
33	WP(C)/6578/2023	M/S RKD-SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS S MOCHAHARI MR. S DUTTA MR S DUTTA DY.S.G.I.
34	Cont.Cas(C)/52/2024 FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
35	Cont.Cas(C)/236/2024	SOMER ALI Versus PRITOM SAIKIA AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. B GOGOI (r-2) MR P NAYAK(R-2) MR A CHALIHA (r-2)
36	I.A.(Civil)/2268/2024 WITH REV.PET 67/2023(D/O), WP(C) 1452/2021(D/O) in Review.Pet./67/2023	BABUL AHMED SODIOL AND 64 ORS Versus UNION OF INDIA AND 6 ORS.	MR. R PHUKAN	GA, ASSAM SC, NHAI DY.S.G.I.
37	WP(C)/3415/2024 FIXED	OUT SOURCED SECURITY WORKERS ASSOCIATION AND ANR Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 7 ORS	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, APGCL

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5873/2006 REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS	D K MISHRA(AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE) MR. H.K. DAS, SC, GHC	K N CHOUDHURY S C KEYAL GA, ASSAM A C BURAGOHAİN MR. B D GOSWAMI, ADDL. A.G., AP A DHAR MR. D MAZUMDAR, ADDL. A.G., ASSAM MR A KALITA, ADDL. AG, MIZORAM MS. M KECHII MR. A. PHUKAN, SC, GAD K N BALGOPAL GA, MIZORAM MR. A. CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MS. T KHRO, ADDL. AG, NAGALAND REGISTRAR ADMN., GHC AG, AP AG, ASSAM SC, SOCIAL WELFARE MR. N. KALITA, AG, MIZORAM AG, NAGALAND B K KASHYAP
GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT			
2	WP(C)/2729/2019 BY SLIP MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE

3	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P-1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P-1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
4	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
5	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
6	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
7	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
9	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
10	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
11	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT				
12	WP(C)/7955/2017 BY SLIP	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
13	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
14	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
15	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA

16	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
17	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
18	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
19	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
20	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
21	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
22	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT</u>				
23	WP(C)/3481/2018 BY SLIP	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<u>GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</u>				
24	WP(C)/5351/2018 BY SLIP	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
25	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT</u>				
26	WP(C)/5732/2018 BY SLIP	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
<u>GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT</u>				

27	WP(C)/6015/2018 BY SLIP	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
WITH				
28	WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<u>GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT</u>				
29	WP(C)/6736/2018 BY SLIP	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
<u>GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</u>				
30	WP(C)/6756/2018 BY SLIP	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
<u>GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT</u>				
31	WP(C)/3058/2019 BY SLIP	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
WITH				
32	WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
<u>GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT</u>				
33	WP(C)/3297/2019 BY SLIP	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
<u>GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT</u>				
34	WP(C)/8497/2019 BY SLIP	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT</u>				
35	WP(C)/175/2020 BY SLIP	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<u>GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT</u>				
36	WP(C)/536/2021 BY SLIP	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
37	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
WITH				
38	WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
WITH				
39	WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE

40	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
41	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
42	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
44	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
46	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
47	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
48	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
49	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT				
52	WP(C)/5040/2021 BY SLIP	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT				
53	WP(C)/5912/2021 BY SLIP	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2146/2024 in WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M AGARWALLA MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

54	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2147/2024 in WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M AGARWALLA MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2142/2024 in WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M AGARWALLA MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2143/2024 in WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M AGARWALLA	GA, ASSAM
GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT				
57	WP(C)/6311/2021 BY SLIP	ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
58	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT				
59	WP(C)/6616/2021 BY SLIP	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT				
60	WP(C)/6973/2021 BY SLIP	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
61	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
62	WITH WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT				
63	WP(C)/79/2022 BY SLIP	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT				
64	WP(C)/1959/2022 BY SLIP	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT				

65	WP(C)/2447/2022 BY SLIP	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
	WITH			
66	WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
	WITH			
67	WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT				
68	WP(C)/525/2023 BY SLIP	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT				
69	WP(C)/4213/2023 BY SLIP	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	WITH			
70	WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	WITH			
71	WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	WITH			
72	WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	WITH			
73	WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	WITH			
74	WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	WITH			
75	WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	WITH			
76	WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	WITH			
77	WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE

78	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
79	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT				
81	WP(C)/2444/2024 BY SLIP	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 W.P.(Cri.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
2 WP(C)/3846/2024	MD. SURMAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/3847/2024 B/O	MANIKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI J M SULAIMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/3848/2024	SAMSUN NEHAR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION			
5 WP(C)/208/2020 WITH LCR	FULBAJARI @ FULBAJARI KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/284/2020 WITH LCR	IMAN KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7 WP(C)/303/2020 WITH LCR	SURAJA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/304/2020 WITH LCR	MD. ABDUL HASIM @ HASIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
9	WP(C)/314/2020 WITH LCR	RUSTOM ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. A T SARKAR MR H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/895/2020 WITH LCR	HARILAL BISWAS AND 3 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/896/2020 WITH LCR	ABTAB ALAM @ AFTAB ALAM Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MR I HOQUE MS P BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/1230/2020 WITH LCR	DIGENDRA BARMAN Versus UNION OF INDIA AND 6 ORS.	MRS. B GOGOI MS S SAIKIA MR. P R MAHANTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/1249/2020 WITH LCR	ASHIA KHATOON @ ASHIYA KHATUN @ ACHIYA KHATUN @ ASIA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR P BURAGOHAIN MR S C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/1513/2020 WITH LCR	ABDUL LATIF Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/1664/2020 WITH LCR	FARJUL HOQUE @ FAZLUL HOQUE Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. T R GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/1745/2020 WITH LCR	SARUFA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	ASSTT.S.G.I.
17	WP(C)/1771/2020 WITH LCR	HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/1806/2020 WITH LCR	SARJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/1878/2020 WITH LCR	HABEJ ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/1940/2020 WITH LCR	AHIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/3129/2021 WITH LCR	ASMA BEGUM @ ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/3134/2021 WITH LCR	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/3140/2021 WITH LCR	MD. SAHABUDDIN SK @ SAHEBUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS R ALI MS. A ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

24	WP(C)/3748/2021 WITH LCR	ABDUL HASIM Versus THE UNION OF INDIA AND 5 ORS.	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/3780/2021 WITH LCR	MONJUWARA BEGUM Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/3785/2021 WITH LCR	SAKINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/3797/2021 WITH LCR	MUSST AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR S AHMED MR. S N KHANDAKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/3893/2021	SAHIDA KHATUN @ SHAHIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/3966/2021 WITH LCR	JUBEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/3969/2021 WITH LCR	SUBAL CHANDA @ SUBAL KUMAR CHANDA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/3982/2021 WITH LCR	HALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/3987/2021 WITH LCR	PAN BIBI @ PAN KHATUN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MS. M SIKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WA/206/2024 FIXED, WITH OFFICE NOTE	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS J.S. DAS
ORDERS				
34	I.A.(CrI.)/603/2024 WITH LCR 5 FILES, P.B.-2 in CrI.A./204/2022 WITH CrI.A./204/2022	BRAJESWAR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
		BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
35	I.A.(CrI.)/626/2024 in CrI.A./214/2024 WITH CrI.A./214/2024	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
		ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



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[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3614/2024 B/O	ABULFAZAL ABDULLAH BARBHUIYA AND 88 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
MOTION				
2	Cont.Cas(C)/398/2024	JAHANGIR ALOM AND ANR Versus KAILASH KARTHIK N AND 6 ORS.	Ms. R. R. BORAH MR. A A R KARIM	
3	Cont.Cas(C)/399/2024	DIPMONI DUTTA Versus RAJPAL SINGH	MR. N NATH MR N TALUKDAR MS D BORUAH	
4	Cont.Cas(C)/402/2024	SHILA RANI DEB Versus VUMLUNMANG VUALNAM AND 2 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	
5	WP(C)/2365/2024	DIBAKAR RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PWD ROAD GA, ASSAM
6	WP(C)/3154/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, WATER RESOURCE
7	WP(C)/3803/2024 FIXED	MIRANDA KACHARI KAHAR Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, PNB
8	WP(C)/3813/2024	ANAMIKA BISWAS AND 63 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/3816/2024	JATIN BARMAN Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MD H R AHMED	DY.S.G.I.
10	WP(C)/3823/2024	HC(B)(EX-S) (RETIRED) CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG DY.S.G.I. SC, FINANCE DEPTT.
11	WP(C)/3824/2024	FORCE NO. 105131915 EX CONSTABLE /GD AKHTAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.

12	WP(C)/3829/2024	TIRTHA DYUTI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. A R GOGOI MR. U PATHAK	SC, HEALTH
13	WP(C)/3842/2024	KAUSHIK ROY Versus ASSAM OLYMPIC ASSOCIATION AND 2 ORS	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. S CHOUDHURY	
14	WP(C)/3845/2024	BENU RAM NEOG AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FINANCE
15	WP(C)/3849/2024	KAIFA YEASMIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM
16	WP(C)/3851/2024	EBRAHIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A A R KARIM MD S A MONDAL MR. H A HUSSAIN	GA, ASSAM SC, HEALTH
17	WP(C)/3854/2024	EX CONSTABLE FORCE NO. 884659103 JAYANTA GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR U S BORGHAIN MR. J HATIMURIA	DY.S.G.I.
18	WP(C)/3862/2024	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
19	WP(C)/3869/2024	RUPA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, PWD
<u>ADMISSION</u>				
20	WP(C)/2450/2021 FIXED	PAPU OJAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, APDCL
21	WP(C)/7363/2021 FIXED	SRIMATI ALAY GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH	SC, AG MR. R BORPUJARI (R NO.4) SC, HEALTH
22	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
23	WP(C)/5694/2022 B/O	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
24	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
25	WP(C)/2593/2023 FIXED	SANDEEP BHARALI Versus THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
26	WP(C)/3350/2023 FIXED	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE

27	WITH WP(C)/244/2023	NIPUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM M ALAMGEER (R5) MR. A H M R CHOUDHURY (R5) MR. A ALAM (R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WP(C)/4088/2023 FIXED	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
29	WITH WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
30	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
31	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
32	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT
33	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
34	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
35	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE

36	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
37	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
38	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
39	WITH WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
40	WP(C)/7302/2023 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
41	WP(C)/1160/2024 FIXED	GIRINDRA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, A.H and V. DEPT. SC, FINANCE DEPTT.
42	WP(C)/1898/2024 FIXED	RAJU ALI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
43	WITH WP(C)/1904/2024	BISHNU RAM DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
44	WP(C)/2248/2024 FIXED	SURYA KANTA MORANG Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MS. M K SHARMA	GA, ASSAM
45	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I
ORDERS				
46	WP(C)/2952/2021 FIXED	RAKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA M ALAMGEER	GA, ASSAM SC, AG SC, EXCISE DEPTT.
47	WP(C)/4016/2023 B/O	MUSSTT. HALIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MS A KHATUN	SC, P AND R.D. SC, AG
48	Cont.Cas(C)/286/2024 FIXED	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 2 ORS.		
49	I.A.(Civil)/1169/2024 B/O in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S.	MR. J KALITA DIKSHITA DEKA	SC, FOREST

WITH
[Cont.Cas\(C\)/701/2019](#)

AJOY KUMAR MAZUMDAR
Versus
ARBIND MADHAB SINGH, I.F.S.

MR. A SHARIF
MR. J KALITA
MS P BARMAN
MR. M ALAM

MR. P N GOSWAMI
MR. A DAS

WITH
[I.A.\(Civil\)/1887/2022](#)
in Cont.Cas(C)/701/2019

AJOY KUMAR MAZUMDAR
Versus
MAHENDRA KUMAR YADAVA, IFS
DILIP KUMAR CHOUDHURY AND 3 ORS.
Versus
STATE OF ASSAM AND 2 ORS.

MR J KALITA
MR D KALITA
MS. S KAUR
MR. S CHAMARIA
MR A N SARMAH
MR M M ZAMAN

GA, ASSAM
SC, NHM

50 [I.A.\(Civil\)/2139/2024](#)
FIXED
in WP(C)/1504/2024

WITH
[WP\(C\)/1504/2024](#)

DILIP KUMAR CHOUDHURY AND 3 ORS.
Versus
STATE OF ASSAM AND 2 ORS.

MR. S CHAMARIA
MR A N SARMAH
MR M M ZAMAN

SC, NHM
SC, HEALTH

HEARING

51 [WP\(C\)/1423/2017](#)
FIXED

JANAKI CHAKRAVARTY and 44 ORS.
Versus
THE STATE OF ASSAM and 3 ORS.

MR.G N SAHEWALLA
MR.I MOZUMDER
MR. P MAHANTA
MR.P DEKA
MR.A CHETIA
MR. R B GOHAIN
MS. M BORGHAIN

DR.B AHMED
MS. D S NEYOG, SC, CO-
OP.

52 [WP\(C\)/3536/2017](#)

ROHINI KUMAR SARKAR and 11 ORS.
Versus
THE STATE OF ASSAM and 4 ORS.

MS.A BEGUM
MR.S N TAMULI
MS.P K ZANNAT
MR.N Z AHMED

DR.B AHMED
MS. D S NEYOG, SC, CO-
OP.
MS.D D BARMAN

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
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20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/66/2024	MUNU BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
2	Crl.A./230/2024	UTTAM BISWAS Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
ORDERS				
3	CRL.A(J)/17/2022 3 Y 4 M 7 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	RAJESH PATNAYAK Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	Crl.A./301/2022 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	PRANAB HATIBARUAH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
5	WITH CRL.A(J)/104/2022 5 Y 11 M 3 D :	SUBHASH DEY Versus THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
6	WITH CRL.A(J)/106/2022 5 Y 11 M 3 D :	MANORANJAN HATIBARUAH Versus THE STATE OF ASSAM	MR. A GANGULY (AMICUS CURIAE)	PP, ASSAM
7	CRL.A(J)/6/2024 WITH LCR - 4 (FOUR) FILES	KOLIRAM MUDOI Versus THE STATE OF ASSAM	MR. R J DAS (AMICUS CURIAE)	MR R K DUTTA(R-2) MR. U J SAIKIA(R-2) PP, ASSAM
8	Mat.App./11/2024 WITH OFFICE NOTE, LCR - 2 (TWO) FILES, FIXED	XXXXXXX Versus XXXXXXX	MR. J PAWE	RESPONDENT IN PERSON
9	Crl.A./152/2024 WITH OFFICE NOTE, LCR - 11 (ELEVEN) FILES	AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A	MR. U N CHATTRY MR. O LASKAR MS. A GOGOI	MR H R A CHOUDHURY(R-1 TO 9) MR. N H BARBHUIYA(R-1 TO 9) MS. N.A. LASKAR(R-1 TO 9) MS. S. DEY(R-1 TO 9) PP, ASSAM

10	I.A.(CrI.)/627/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O in CRL.A(J)/135/2023 WITH CRL.A(J)/135/2023	ASHIS KUMAR, Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH	PP, ASSAM
		ASHIS KUMAR Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH (LEGAL AID COUNSEL) MR. B BARUAH MR U RONGPI	PP, ASSAM
	WITH I.A.(CrI.)/1154/2023 in CRL.A(J)/135/2023	ASHIS KUMAR Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH (LEGAL AID COUNSEL)	PP, ASSAM
11	I.A.(CrI.)/694/2024 in CrI.A./235/2024 WITH CrI.A./235/2024	KISHOR PATHAK @ KAMAL PATHAK Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK A DAS	PP, ASSAM
		KISHOR PATHAK @ KAMAL PATHAK Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK A DAS	PP, ASSAM
12	I.A.(CrI.)/697/2024 in CrI.A./5782/2024 WITH CrI.A./5782/2024 (Filing Number)	CHANDRA DAS AND 2 ORS. Versus THESTATE OF ASSAM AND ANR.	MR. A K AZAD MS S DEVI	PP, ASSAM
	WITH CrI.A./6119/2024 (Filing Number)	CHANDRA DAS AND 2 ORS Versus THESTATE OF ASSAM AND ANR G	MR. A K AZAD	
		CHANDRA DAS AND 2 ORS Versus THESTATE OF ASSAM AND ANR G	MR. A K AZAD	
HEARING				
13	CRL.A(J)/48/2021 WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024

22) MR. N N B CHOUDHURY

31-07-2024

To 05-08-2024

23) MR. S SINHA

01-08-2024

To 09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 12

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./283/2017 7 Y 10 M 3 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, PART- HEARD WITH I.A.(Crl.)/422/2023 in Crl.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Crl.)/422/2023 in Crl.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS
2	Crl.A./67/2019 WITH I.A.(Crl.)/420/2023 in Crl.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
	WITH I.A.(Crl.)/420/2023 in Crl.A./67/2019	SRI BINOD YADAV, Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/34/2010 (HEARING), WITH LCR	MD. JURAN ALI Versus ASGOR ALI SK	MR.A R SHEIKH	MR. M U MONDAL MD. A HUSSAIN MR. H R AHMED
2	Test.App./3/2011 (HEARING), WITH LCR	MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS	MR.T J MAHANTA MSG K DAS	MR.P DAS MR.I AHMED MRS.S SULTANA
MOTION				
3	CRP(IO)/266/2024	HAKIM UDDIN SK @ HAKIM ALI Versus MD. JOBBAR ALI SK AND 16 ORS.	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
4	CRP(IO)/267/2024	MAHESH CH. MEDHI Versus JITU KUMAR MEDHI AND 2 ORS.	MR. R ALI MR M BORO	
5	CRP(IO)/268/2024	UTTAM KUMAR DAS AND ANR Versus BIJEN BASUMATARY	MR. B J MUKHERJEE MS R SAHA	
6	CRP(IO)/269/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus EUSUB ALI @ MD. YOUSUB ALI AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
7	CRP(IO)/270/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus KASHEM ALI @ MD. KASHEM ALI AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
8	CRP(IO)/271/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus ISURAUDDIN ALI @ MD. YASERUDDIN AND 2 ORS	MR. A J SAIKIA M CHETIA	
9	CRP(IO)/273/2024	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS Versus MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
10	CRP(IO)/274/2024	DOLAGURI TEA COMPANY (PVT) LTD AND ANR Versus KATHONI TEA COMPANY LTD	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	

11	CRP(IO)/275/2024	FWISALI NARZARY @ FWISALI BASUMATARY AND ANR Versus GEETA NARZARY	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
<u>ADMISSION</u>				
12	CRP(IO)/342/2023 FIXED	SURESH KUMAR SHARMA Versus JOGINDER SINGH AND ANR	MR. D MOZUMDER MR. P BORAH MS D DEVI	MR. D NANDI (R-1 AND 2) MS P SARMAH (R-1 AND 2)
13	WITH CRP(IO)/102/2023	SURESH KUMAR SHARMA Versus JOGINDER SINGH AND ANR.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS D DEVI	MR. D NANDI (R-1 AND 2) MS P SARMAH(R-1 AND 2)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/24/2024 B/O	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus PUNESWAR BORO @ MULA BORO	MR. L R MAZUMDER MR. A ISLAM	MR B K SARMA MS P SARMA
15	RSA/43/2024 CAVT. NO.01382/024, B/O WITH I.A.(Civil)/775/2024 in RSA/43/2024	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
16	RSA/143/2024	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
17	RSA/144/2024 WITH I.A.(Civil)/2285/2024 in RSA/144/2024	MAINA DEVI @ MINA DEVI AND 3 ORS Versus SUDARSHAN GOWALA AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
18	RSA/145/2024 WITH I.A.(Civil)/2286/2024 in RSA/145/2024	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	
19	RSA/145/2024 WITH I.A.(Civil)/2286/2024 in RSA/145/2024	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR V K BAROOAH	
18	RSA/145/2024 WITH I.A.(Civil)/2286/2024 in RSA/145/2024	BIVEK DAS @ BIBEK ROHI DAS Versus MINA KURMI	MR B SHARMA MR S SHARMA MR. M HASSAN	
19	MACApp./557/2017 WITH LCR WITH I.A.(Civil)/577/2023 in MACApp./557/2017 WITH I.A.(Civil)/578/2023 in MACApp./557/2017 WITH I.A.(Civil)/579/2023 in MACApp./557/2017	BIVEK DAS @ BIBEK ROHI DAS Versus MINA KURMI	MR B SHARMA MR S SHARMA MR. M HASSAN	
<u>ORDERS</u>				
19	MACApp./557/2017 WITH LCR WITH I.A.(Civil)/577/2023 in MACApp./557/2017 WITH I.A.(Civil)/578/2023 in MACApp./557/2017 WITH I.A.(Civil)/579/2023 in MACApp./557/2017	MD. MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO LTD	MR.M TALUKDAR MR.M TALUKDAR MS.D KALITA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
		ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RAKESH DAS	MR. M TALUKDAR	MR. A J SAIKIA
		ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
		ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA

WITH
[MACApp./168/2020](#)

SMTI NILIMA BALA MALI AND 2 ORS
Versus
SRI RANJAN CHANDRA BRAHMA AND
ANR

MR. T J MAHANTA
MR. J SARMAH

MS. R D MOZUMDAR (R-2)
MR. A K RAY(R-1)
MR. I GOGOI(R-1)
MS. C MOZUMDAR (R-2)
MR. S P SHARMA
MR. M P SARMA (R1,2)

WITH
[CO/32/2021](#)
in [MACApp./168/2020](#)

NATIONAL INSURANCE COMPANY
LIMITED
Versus
NILIMA BALA MALI AND 3 ORS.

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

MR. A K RAY(R-4)
MR. J SARMAH
MR. I GOGOI(R-4)
MISS T DAS(R-4)

WITH
[CO/42/2021](#)
in [MACApp./168/2020](#)

RANJAN CHANDRA BRAHMA
Versus
SMTI NILIMA BALA MALI AND 3 ORS.

MR. A K RAY

MS. R D MOZUMDAR (R-4)
MS. C MOZUMDAR (R-4)
MR. S P SHARMA (R-4)

28 [I.A.\(Civil\)/2169/2024](#)
FIXED
in [RFA/7746/2024](#)

MADHURI GOSWAMI SARMA AND 3 ORS
Versus
ALAKA DUTTA

MR. J AHMED
MR J U AHMED
MR Z RAHMAN
MS J YESMIN

WITH
[RFA/7746/2024](#)
(Filing Number)

MADHURI GOSWAMI SARMA AND 3 ORS
Versus
ALAKA DUTTA B

MR J U AHMED

WITH
[I.A.\(Civil\)/7748/2024](#)
(Filing Number)

MADHURI GOSWAMI SARMA AND 3 ORS
Versus
ALAKA DUTTA B

MR J U AHMED

29 [I.A.\(Civil\)/2271/2024](#)
in [MFA/9431/2019](#)

ABDUL KHALEQUE
Versus
STATE OF ASSAM AND 4 ORS.

MR. K K DEY
MR V K BAROOAH

GA, ASSAM
MR. K K PARASAR (CGC)
SC, REVENUE

WITH
[MFA/9431/2019](#)
(Filing Number)

ABDUL KHALEQUE
Versus
STATE OF ASSAM AND 4 ORS

HEARING

30 [MACApp./160/2019](#)
WITH LCR, FIXED

UNITED INDIA INSURANCECO. LTD
Versus
SMT BHARATI DAS AND 4 ORS

MS S MOCHAHARI
MS. M CHOUDHURY
MS M GAZLOO

MS. R KALITA
MD A RAHMAN

STAY MATTERS

31 [CRP\(IO\)/308/2022](#)
B/O

ABAD UDDIN CHOUDHURY AND 16 ORS
Versus
JATINDRA KISHORE CHOUDHURY AND 26
ORS.

MR H K BARUAH

MR D KALITA (R-19,20,26)
GA, ASSAM
MR. D NATH (R-19,20,26)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024

14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K	SC, P H E
2	WP(C)/3831/2024	NIMAI CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA MR S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
3	WP(C)/3834/2024	JOGENDRA LAL BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	SADHAN KALITA MR SUMANTH KAKATI MR P DAS GUNJAN DAS MRITYUNJOY KALITA	GA, ASSAM SC, REVENUE
4	WP(C)/3837/2024	ABDUL HAYE AND 58 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	DY.S.G.I.
5	WP(C)/3838/2024	SHREE SHYAM STEEL Versus UNION OF INDIA AND 5 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST DY.S.G.I. SC, TAXES
6	WP(C)/3860/2024	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	DY.S.G.I. GA, AP
7	WP(C)/3865/2024	M/S MERLE CONSTRUCTION AND MARKETING PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
ADMISSION				
8	WP(C)/8242/2019 FIXED	ABDUL BAREK AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MD A HUSSAIN MR D. CHAKRABORTY	GA, ASSAM MR. M B U AHMED MR. M R KHANDAKAR (R5-R7) MD. R ALI SC, REVENUE
9	WP(C)/1038/2023 FIXED	KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
10	WP(C)/1254/2023 FIXED	M/S AJAY DUTTA WHOLESALE WARE HOUSE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.

11	WP(C)/1283/2023 FIXED	BINA RANI DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S ISLAM F K R AHMED	GA, ASSAM
12	WP(C)/1719/2023 FIXED	RAJENDRA KUMAR RAVINDRAPAL MANGLA Versus UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.
13	WP(C)/1791/2023	TAJUDDIN AHMED AND 48 ORS Versus THE GOVT OF ASSAM AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
14	WP(C)/4527/2023 FIXED	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
WITH				
15	WP(C)/2676/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
16	WP(C)/6376/2023 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. D MOZUMDER(r-1) MR GAURAV R DUTTA MR. D MAZUMDAR
17	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED, WITH CAVT. 1248/2023, CAVT. 1389/2023	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
18	WP(C)/7579/2023	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
19	WP(C)/2819/2024 FIXED	RAMESH LALUNG Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM SC, REVENUE SC, G M D A
20	WP(C)/3038/2024 FIXED	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
21	WP(C)/3158/2024 FIXED	MD. AFTAB ANSARI Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
22	WP(C)/3290/2024 FIXED	M/S PRAGATI STEEL FABRICATION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, CGST SC, FINANCE AND TAXATION DY.S.G.I.
23	WP(C)/3305/2024 FIXED	M/S NATURAL PANEL INDUSTRIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	DY.S.G.I. SC, INCOME TAX
24	WP(C)/3308/2024 FIXED	AMIT KUMAR BORAH Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS MR J LOTH	GA, ASSAM SC, REVENUE
25	WP(C)/3405/2024 FIXED	BAKULA HACHIN @ BAKULA HASIN Versus THE STATE OF ASSAM AND 4 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	GA, ASSAM M HOSSAIN (r-5) MD A WADUD (r-5) MR J HUSSAIN (r-5)
26	WP(C)/3683/2024 FIXED	M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
ORDERS				
27	WP(C)/6671/2019 B/O	MAZAM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	SC, PNRD GA, ASSAM

28	Cont.Cas(C)/696/2023 FIXED	RAFIK ALI Versus PRADEEP KUMAR DWIVEDI AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	MS U DAS MR. N K DAS
29	WP(C)/5269/2023 B/O	PRIYANKA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (R3) MR. D J DAS (R-1) DY.S.G.I.
30	WITH WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
31	Review.Pet./72/2024 FIXED,WITH WP(C)7564/2018(D/O)	M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	DY.S.G.I.
32	Review.Pet./103/2024 CAVT. NO.04512/024, FIXED,WITH WP(C)4634/2020, WP(C)7659/2001(BOTH D/O)	ABDUL HANNAN BARBHUIYA Versus MD MASIUR RAHMAN AND 7 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM MR. I ALAM MR. T SK FOR CAVEATOR SC, REVENUE SC, FISHERY
33	WP(C)/1380/2024 B/O	AYNAL HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM MR. M A SHEIKH (r-6,7,8) MS F INTAZ (r-6,7,8) MR. W A SHEIKH (r-6,7,8) SC, REVENUE
	WITH I.A.(Civil)/1850/2024 in WP(C)/1380/2024	AYNAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR A T M HUSSAIN MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM SC, REVENUE
34	WP(C)/2669/2024 FIXED	PRAMOD KOTHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM MR. A SATTAR(R-8) MR. S K CHOUDHURY(R-8) SC, REVENUE
35	WP(C)/3138/2024 FIXED	RAJU MESH Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM MR. M ALI(R-5) SC, G M D A SC, REVENUE
36	WP(C)/3359/2024 FIXED	PRANAB KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. I BORTHAKUR	GA, ASSAM SC, A S A M B SC. AGRICULTURE
37	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r-4,5,6) MR M CHOUDHURY (r-4,5,6) MR P J DAS (r-4,5,6) SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2232/2024	KAIMUR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
2	Bail Appln./2233/2024	ABU SAMER @ ABU SAMA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
3	Bail Appln./2235/2024	BISHWAJIT NATH Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI L HANGZO R BARMAN	PP, ASSAM
4	Bail Appln./2236/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
5	Bail Appln./2239/2024	KHAIGOULEN KIPGEN Versus THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM
6	Bail Appln./2240/2024	DIL JAAN DEORI Versus THE STATE OF ASSAM	M PATHAK MR. T ALI	PP, ASSAM
7	Bail Appln./2241/2024	RUPAM HAZARIKA Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR P R SARMA MS. R DEVI	PP, ASSAM
8	Bail Appln./2243/2024	UJJAL NAYAN HANDIQUÉ Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. R K AGARWALA MR. M KHATANIAR MS. D KALITA	SC, FOREST
9	Bail Appln./2244/2024	HAMIDA BEGUM Versus THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
10	Bail Appln./2245/2024	SADIQUE ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
11	Bail Appln./2246/2024	BABUL DAS @ BABU Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM

12	Bail Appln./2248/2024	PURUSHOTAM KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
13	Bail Appln./2249/2024	SHAHIN SHAH ALOM AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED	PP, ASSAM
14	Bail Appln./2256/2024	SRI BEDANGA KUAMR KASHYAP Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. R K AGARWALA MR. M KHATANIAR MS. D KALITA	SC, FOREST
15	Bail Appln./2257/2024	MOHIT KUMAR SINGH Versus THE UNION OF INDIA	MR T KALITA J DASGUPTA A KALITA MISS C S MARAK MD IMRAN	SC, DRI

MOTION

16	Crl.Rev.P./277/2024 FIXED	MD. MAHIBUR RAHMAN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
17	AB/1975/2024	AJIT TERON AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
18	AB/1976/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A MANNANF MD A S ALI	PP, ASSAM
19	AB/1980/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM	PP, ASSAM
20	AB/1981/2024	HARI CHARAN PATHAK Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
21	AB/1996/2024	ANOWAR HOSEN @ ANOWAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

BAIL HEARING (BA)

22	Bail Appln./1729/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
23	Bail Appln./1859/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAIFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM
24	Bail Appln./1953/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MONNAT ALI @ ABDUL MONNAT Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	PP, ASSAM
25	Bail Appln./2072/2024 FIXED	PRITAM DEY Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
26	Bail Appln./2089/2024 FIXED.	MOROMI BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

BAIL HEARING

27	AB/996/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RATAN DEB Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
28	AB/1257/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RANU DEKA Versus UNION OF INDIA	MR. A K AZAD MS S DEVI	SC, NCB

29	AB/1373/2024 FIXED	GAUTAM JYOTI PATHORI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
30	AB/1511/2024 WITH OFFICE NOTE, FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
31	AB/1586/2024 FIXED	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM	S N NATH MS. M BEGUM	S NATH PP, ASSAM
32	AB/1625/2024 FIXED	PARIMAL PATRA AND 4 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	SPECIAL PP ASSAM
33	AB/1695/2024 FIXED	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
34	WITH AB/1632/2024	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
35	AB/1700/2024 WITH OFFICE NOTE, FIXED	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. T ISLAM	PP, ASSAM
36	AB/1802/2024 WITH OFFICE NOTE, FIXED	ROFIZUDDIN ALIAS RAFIZUDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE MR. JUSTICE SUMAN SHYAM AND HIS
LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1983/2024	MUKSHIDUL HOQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
ADMISSION				
2	Crl.Pet./32/2024 PART-HEARD, FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
3	Crl.Pet./276/2024 PART-HEARD, FIXED	AYNUL HAQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
4	WP(C)/6441/2019	GERAMARI SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, FCSCA SC, CO OP GA, ASSAM MS. K PHUKAN (R7) MS. D S NEOGI (SC,CO MR K BROOK
5	WP(C)/2626/2020	M/S AMBROSIA INDUSTRIES Versus UNION OF INDIA AND 2 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
6	WP(C)/2670/2020	MANTI DAS AND ANR. Versus UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL ASSTT.S.G.I.

7	WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA MR K CHOUDHURY	MR. M Z AHMED, SC, COAL INDIA LTD. MR K P PATHAK, SC, FOREST DEPTT. (R- 8 TO 10) GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, COAL INDIA
8	WP(C)/2881/2020	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
9	WP(C)/3061/2020	M/S. SEEMA SWEETS Versus THE STATE OF ASSAM AND 4 ORS.	MR H GUPTA MS. R M SARMAH MS. S BHATTACHARJEE	GA, ASSAM SC, HEALTH SC, J M B
10	WP(C)/3075/2020	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PNRD MR. M NATH, SC, P&RD MR P NAYAK, SC, FINANCE
11	WP(C)/3228/2020	ASHOK CHANDRA SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. MR D NATH, GA, ASSAM
12	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	WP(C)/1487/2021 B/O	BIJON KUMAR DAS AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. N HOQUE MR H R CHOUDHURY	GA, ASSAM MR. U K GOSWAMI (R NOS. 1,3,4) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
14	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
15	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
16	WP(C)/1198/2022	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
17	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
18	WP(C)/7896/2022 FIXED	M/S. P K AND COMPANY Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
19	WP(C)/2313/2023	LAL KIM LIAN AND 16 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM DY.S.G.I. GA, MIZORAM
20	WP(C)/5290/2023	RATUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.

21	WP(C)/91/2024	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
BAIL HEARING				
22	AB/1830/2024 FIXED	BILLAL ALI @ SAFAR ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
23	AB/1851/2024 FIXED	NASIM UDDIN CHOUDHURY @ NASIM UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
ORDERS				
24	WP(C)/3241/2020	ARUN RAJ PILLAI Versus UNION OF INDIA AND 2 ORS.	MR S SANCHETI	ASSTT.S.G.I.
25	I.A.(Civil)/2019/2022 WITH LCR in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
26	I.A.(CrI.)/520/2023 WITH LCR (THREE FILES). FIXED in CrI.A./125/2023 WITH CrI.A./125/2023 WITH I.A.(CrI.)/217/2024 in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM,	MR. M HOQUE MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY MR. N J DUTTA	PP, ASSAM PP, ASSAM PP, ASSAM
27	WP(C)/5013/2023	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)

	WITH I.A.(Civil)/3311/2023 in WP(C)/5013/2023	VARNALI DEKA, Versus NIBARAN KALITA, MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MS. B S GOYAL	GA, ASSAM MR D CHOUDHURY
28	Cont.Cas(C)/63/2024 FIXED	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR G N SAHEWALLA(R-1 to 3) MS N K DEVI(R-1 to 3) MR N ANIX SINGH(R-1 to 3)
29	WP(C)/1427/2024	MINA SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
30	WITH WP(C)/4598/2023	MINA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO
31	I.A.(Civil)/2181/2024 in WP(C)/2274/2020	ON THE DEATH OF ANIL KUMAR DAS HIS LEGAL HEIRS ALPANA DAS AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR S KHOUND MR. J PAULO	GA, ASSAM SC, RAILWAY SC. REVENUE
	WITH WP(C)/2274/2020	ANIL KUMAR DAS Versus THE STATE OF ASSAM AND 12 ORS	MR S KHOUND MR H K NATH	GA, ASSAM MS S CHAKRABORTY SC. REVENUE SC, RAILWAY

HEARING

32	I.A.(CrI.)/971/2023 PART-HEARD, LCR 4 FILES, FIXED in CrI.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
	WITH CrI.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
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17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2234/2024 B/O	NAZIM UDDIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
2	Bail Appln./2237/2024	BISHAL BARAIK @ BISHAL BORAİK Versus THE STATE OF ASSAM	MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
3	Bail Appln./2238/2024	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./2242/2024	JAMAL UDDIN @ JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
5	Bail Appln./2250/2024	ASIF ALI @ ASHIF ALI AND ORS Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR A BORBHUYAN	PP, ASSAM
6	Bail Appln./2251/2024	BIKI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGHAIN	PP, ASSAM
7	Bail Appln./2253/2024	HRIDAY JYOTI BORAH @ HRIDOYJYOTI BORAH Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
8	Bail Appln./2255/2024	MAINUDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. A.H. MONDAL	PP, ASSAM
MOTION				
9	Crl.Rev.P./285/2024	MRIDUL KANTI CHAKRABORTY Versus BABLI CHAKRABORTY	MR. S D PURKAYASTHA MS S.S.BORA	
10	Crl.Pet./887/2024	PRASHANT KUMAR TEWARI AND 6 ORS Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. M DAS MR. A DAS	DY.S.G.I. PP, ASSAM
11	AB/1977/2024	GULSON TANTI, Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM

12	AB/1978/2024	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
13	AB/1982/2024	TAIZUDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
14	AB/1984/2024	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
15	AB/1985/2024	NUR ALOM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
16	AB/1986/2024	NECHAR ALI Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
18	Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
WITH				
19	Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
21	Bail Appln./1716/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
22	Bail Appln./1720/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHIDUL ISLAM @ BULBUL Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
23	Bail Appln./1807/2024 FIXED	DIP JYOTI DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	PP, ASSAM
24	Bail Appln./1885/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
25	Bail Appln./1886/2024 FIXED	NIPU TOSSA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
26	Bail Appln./1935/2024 FIXED	SANDARJYA DAS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
27	Bail Appln./1950/2024 WITH OFFICE NOTE, FIXED	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
28	Bail Appln./2019/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIJU SARKAR @ BIJU DAS Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ABBAS MR P H KONWAR	PP, ASSAM

BAIL HEARING

29	AB/589/2024 FIXED	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
30	AB/1302/2024 FIXED	HARI PRASAD PANDIYA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
31	AB/1490/2024 FIXED	KRISHNA KANT NATH Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
32	AB/1493/2024 FIXED	RAJU AHMED @ RAJU ALI AND 8 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	AB/1554/2024 FIXED	HAMED ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	AB/1555/2024 FIXED	RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
35	AB/1778/2024 FIXED	FARUK ALI @ OMAR FARUK Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD MR J HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2231/2024	IDRISH ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
2	Bail Appln./2247/2024	DIGANTA DAS Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
3	Bail Appln./2252/2024	GHANA KANTA DOLEY @ GHANA DOLEY Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
4	Bail Appln./2254/2024	ATABUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
MOTION				
5	Crl.Pet./888/2024	SAHEL AHMED @ LUKMAN ALI @ BOLAI Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
6	Crl.Pet./889/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOU DHURY MR. N HAQUE MR. A K AZAD	PP, ASSAM
7	Crl.Pet./890/2024	NITUN GAYAN Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
8	Crl.Pet./891/2024	ANAND DEB Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
9	Crl.Pet./892/2024	KAJAL BARMAN Versus ANJALI ROY AND ANR	MRS. K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
10	Crl.Pet./893/2024	SUBRATA SARKAR @ PANKAJ SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A ALAM MR B M DEKA MR. M ALAM S A CHOWDHURY MR. Z H BORA	PP, ASSAM
11	Crl.Pet./894/2024	TIKENDRAJIT KONWAR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM

12	AB/1979/2024	SHRI HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
13	AB/1988/2024	JAHADUL ALI @ JAHEDUL ISLAM Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./2038/2024 FIXED	ABZAL ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	MRS K GOSWAMI PP, ASSAM
WITH				
15	AB/1772/2024	PABAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	MRS K GOSWAMI PP, ASSAM
16	Bail Appln./2042/2024 FIXED	MILTON SHEIKH Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
17	Bail Appln./2131/2024 FIXED	KARNADHAR NATH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
18	Bail Appln./2139/2024 FIXED	NURUL AMIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
19	Bail Appln./2164/2024 FIXED	MANASHJYOTI DAS Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
BAIL HEARING				
20	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
21	AB/25/2024 FIXED	UTTAM CHANDRA DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
22	AB/1063/2024 FIXED	SATTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
23	AB/1451/2024 FIXED	RAFIQUL ISLAM KHAN @ RAFIKUL ISLAM KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
24	AB/1613/2024 FIXED	AKHIRUL ISLAM @ SHAHIDUR ISLAM Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
25	AB/1693/2024 FIXED	JITUL SWARGIARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH M. BORUAH	PP, ASSAM
26	AB/1762/2024 FIXED	MD. JAVED AKHTAR @ AHMED Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
27	AB/1785/2024 FIXED	NITESH SONI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
28	AB/1787/2024 FIXED	RAMESWAR MAJHI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
29	AB/1789/2024 WITH OFFICE NOTE, FIXED	TASIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
30	AB/1821/2024 FIXED	RAUSHAN FATIMA Versus THE STATE OF ASSAM	MS. P AHMED N. UDDIN SK ABDULLAH	

31	AB/1838/2024 FIXED	SIDHANT KALITA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
32	AB/1839/2024 FIXED	SMTI. DEEPTI DHADUMIA Versus THE STATE OF ASSAM	MR. D UPAMANYA MS. I DAS	PP, ASSAM
33	WITH AB/1831/2024	KAVERY DAS Versus THE STATE OF ASSAM	MS. D L DEKA MR. D UPAMANYA MS. I DAS MR. SIDHANT DUTTA	PP, ASSAM
34	AB/1845/2024 FIXED	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
35	AB/1856/2024 FIXED	FIRUJ ALI Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
36	AB/1888/2024 FIXED	DILUWAR HUSSAIN Versus STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE MANISH CHOUDHURY AND HIS LORDSHIP, IF REQUIRED.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/44/2020 4 Y 11 M 29 D : (AT 10:30 AM)	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
MOTION				
2	Tr.P.(C)/61/2024	GAYATRI MAHANTA Versus JAYANTA MADHAB MAHANTA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	
3	CRP/79/2024	ANKITA DUTTA Versus SAIKAT KUNDU	MS. B SARMA LEGAL AID COUNSEL	
ADMISSION				
4	Test.App./6/2024	HIRONYA BORA @ HIRANYA KR BORAH Versus KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
	WITH I.A.(Civil)/2267/2024 in Test.App./6/2024	HIRONYA BORA @ HIRANYA KR BORAH Versus KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
5	MACApp./377/2024	JULMAT ALI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A MANNAF MUSTAFIJUR RAHMAN MD A S ALI	
6	MACApp./380/2024	BIMAN CHANGMAI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. B CHETRI MR VINOD BASFOR	
7	MACApp./381/2024	ANJANA GHATAK AND ANR. Versus JOHIRUL ISLAM AND 2 ORS.	MR. B K JAIN	

8	MACApp./382/2024	ORIENTAL INSURANCE CO. LTD. Versus RUKMINI CHINTEY AND 6 ORS.	MS. M CHOUDHURY	
	WITH I.A.(Civil)/2283/2024 in MACApp./382/2024	ORIENTAL INSURANCE CO. LTD. Versus RUKMINI CHINTEY AND 6 ORS.	MS. M CHOUDHURY	
		<u>BAIL HEARING (BA)</u>		
9	Bail Appln./1500/2024 FIXED	SOLOMON AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
		<u>BAIL HEARING</u>		
10	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
11	RSA/141/2024	ANOWAR HUSSAIN Versus MUSST OJUFA KHATUN	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	
	WITH I.A.(Civil)/2270/2024 in RSA/141/2024	ANOWAR HUSSAIN Versus MUSST OJUFA KHATUN	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	
12	RSA/142/2024	RATNESWAR GOGOI AND 3 ORS Versus BIREN GOHAIN AND 4 ORS	MR. D CHAKRABARTY MR. D CHAKRABARTY MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/2273/2024 in RSA/142/2024	RATNESWAR GOGOI AND 3 ORS Versus BIREN GOHAIN AND 4 ORS	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
		<u>ORDERS</u>		
13	MFA/50/2003	M/S ORIENTAL INSURANCE CO. LTD Versus MD ABDUL NOOR and ANR	MR.K K DEY MR.D SUR MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MS.S S CHOUDHURY	
	WITH MC/3011/2010 in MFA/50/2003	M/S ORIENTAL INSURANCE CO. LTD Versus MD ABDUL NOOR and ANR	MR KK DEY	
14	RSA/152/2007 WITH LCR, FIXED	NALINI KR. DAS Versus BENUBALA DAS and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.P GOSWAMI	MISS.B SARKAR MR.P SEN
15	MFA/161/2013 WITH LCR	M/S. INDIAN OIL CORPORATION LTD. Versus EMPLOYEES' STATE INSURANCE CORPORATION and 108 ORS.	MR. N DEKA MR. M CHETIA MR. D DEKA MR. M GOGOI	MR. B D DAS(R-32) MR. H K SARMA MR. K K NANDI MR. S M BARUAH(R-7) MS. R BARUAH(R- 69 to 94) MR.I CHOUDHURY(R-10,20) MR. U K DAS (R- 6,12,16,18,25,44,60,64,69,73,75,79,94) MR. S GOSWAMI MR. K PATHAK(R-85) MR. D NATH MS. M SHARMA(R- 69 to 94) SC, E S I
16	I.A.(Civil)/186/2019 FIXED in RSA/13960/2018	THE FOOD CORPORATION OF INDIA Versus PARBATJOWA S.S. LTD AND 22 ORS	MR B K SINGH MS. M BORA	GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH
	WITH RSA/13960/2018 (Filing Number)	THE FOOD CORPORATION OF INDIA Versus PARBATJOWA S.S. LTD AND 22 ORS		

17	MACApp./241/2020 WITH LCR WITH I.A.(Civil)/1694/2020 in MACApp./241/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	MR. R GOSWAMI (R-5) MS. P BORTHAKUR (R-5)
18	RSA/18/2021 FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	
19	CRP(IO)/179/2022 FIXED WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	KAUSHAN ALI @TUNA AND 6 ORS. Versus ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	MS P TALUKDAR
20	MFA/74/2023 WITH LCR	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
21	RSA/205/2023 FIXED WITH I.A.(Civil)/378/2024 in RSA/205/2023	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE
22	I.A.(Civil)/3314/2023 FIXED in RSA/192/2022 WITH RSA/192/2022	BINDU DEVI SHAH AND 2 ORS Versus THE UNION OF INDIA	MR F A LASKAR MR. D H MOZUMDER	MR. D J DAS DY.S.G.I.
23	I.A.(Civil)/3764/2022 in RSA/192/2022	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
24	I.A.(Civil)/3314/2023 FIXED in RSA/192/2022 WITH I.A.(Civil)/3764/2022 in RSA/192/2022	UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
25	I.A.(Civil)/3314/2023 FIXED in RSA/192/2022 WITH RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND 40 ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY
26	I.A.(Civil)/3764/2022 in RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY (r-1,27,28,30,34)
27	RSA/5/2024 FIXED	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	
28	CRP(IO)/166/2024 FIXED	AKHIL BHATTACHARYA Versus SHIVA PRASAD BHATTACHARYA AND ORS	MR D GOSWAMI MR K BARMAN MR S AFRIDI	
29	CRP(IO)/2242/2024 in MACApp./2655/2024 WITH MACApp./2655/2024 (Filing Number)	ANKUR KAKATI Versus BHAGYASHRI BORMUDOI	MS M D MEDHI MS J KALITA MR S J BARUAH	MS A HUSSAIN MR. M I HUDA S AHMED
30	I.A.(Civil)/2256/2024 in FAO/12341/2023 WITH FAO/12341/2023 (Filing Number)	SEKHBOR ALI Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS E	MR. M TALUKDAR	
31	I.A.(Civil)/2256/2024 in FAO/12341/2023	BABUL AHMED SODIOL Versus IMRANA BEGUM BORBHUIYA	MR. R PHUKAN	
32	I.A.(Civil)/2258/2024 in Mat.App./7971/2024 WITH Mat.App./7971/2024 (Filing Number)	BABUL AHMED SODIOL Versus IMRANA BEGUM BORBHUIYA	MR. R PHUKAN	
33	I.A.(Civil)/2258/2024 in Mat.App./7971/2024	XXXXXXX Versus XXXXXXX	L K BORAH MR. K K HANDIQUE MRS V LAHON	
34	I.A.(Civil)/2281/2024 in MACApp./8447/2024	XXXXXXX Versus XXXXXXX	L K BORAH	
35	I.A.(Civil)/2281/2024 in MACApp./8447/2024	PURNA CHUTIA AND 2 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	MR. R Deka S I AKAND	

WITH
[MACApp./8447/2024](#)
(Filing Number)

PURNA CHUTIA AND 2 ORS

MR. R Deka

Versus

ICICI LOMBARD GENERAL INSURANCE
COMPANY LTD A

29 [I.A.\(Civil\)/2282/2024](#)
in CRP/8386/2024

ON THE DEATH OF RAM NARAYAN
SARMAH @ MISTRY HIS LEGAL HEIRS
JANKI DEVI AND 8 ORS

MR. B HALDAR
MR G BHARADWAJ
MR B DEORI

Versus

RAM KUMAR MISTRY AND ANR

WITH
[CRP/8386/2024](#)
(Filing Number)

ON THE DEATH OF SRI RAM NARAYAN
SARMAH @ MISTRY HIS LEGAL HEIRS
JANKI DEVI AND 8 ORS

MR B DEORI

Versus

RAM KUMAR MISTRY AND 4 ORS (B)

STAY MATTERS

30 [CRP\(IO\)/182/2022](#)
FIXED

SMTI BHABANI TALUKDAR @ DAS

MR. A BISWAS

Versus

SARBESHWAR TALUKDAR AND 17 ORS.

MR R KALITA
MS S AHOM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/6316/2013 BY SLIP	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
2	WP(C)/6827/2023 BY SLIP	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	N GAUTAM SC, PWD
3	WP(C)/1484/2024 CAVT. NO.01302/024, BY SLIP	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
<u>TOP OF THE LIST</u>				
4	WP(C)/5205/2017 BY SLIP	BANJIT DAS Versus THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
<u>ADMISSION</u>				
5	WP(C)/6609/2014 BY SLIP	UNION OF INDIA Versus BAKIJAI AND CERTIFICATE OFFICER and 9 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MR. M K NATH (R-5 to 9) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4) MR. D NATH(R-1)
6	WP(C)/7923/2018 BY SLIP	ABDUL MAJID Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR P J DUTTA	SC, A S T C

7	WP(C)/7979/2018 BY SLIP	NILOTPAL RABHA AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MR. S R RABHA MR. R BAISHYA	MR H GUPTA (C.G.C., R1-R3) SC, C G S C
8	WP(C)/467/2019 BY SLIP	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
9	WP(C)/2745/2019 BY SLIP	MITHLESH KUMAR DEVEDI Versus UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MS. P BARUAH J U AHMED	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
10	WP(C)/8554/2019 BY SLIP	NO. 050402014 CT(GD) UPENDRA KUMAR PANDEY Versus THE UNION OF INDIA AND 8 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MS. B SARMA ASSTT.S.G.I.
11	WP(C)/9235/2019 WITH WP(C)/9298/2019 (D/O), WP(C)/9369/2019 (D/O)	DEVENDER KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. S C KEYAL (ASSTT.S.G.I.) MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
WITH				
12	WP(C)/2156/2022	DEVENDER KUMAR NO. 941243521 Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY ASSTT.S.G.I.
13	WP(C)/2247/2020 BY SLIP	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
14	WP(C)/1979/2021 BY SLIP	CHALJATHANG THADOU Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
WITH				
15	WP(C)/1868/2021	BANGSO BODO Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
WITH				
16	WP(C)/1982/2021	JACOB RONGPHER Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
WITH				
17	WP(C)/1985/2021	SARAN SINGH PHANGSO Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
WITH				
18	WP(C)/1989/2021	CHANDRA SINGH TAKBI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
19	WP(C)/3356/2021 B/A	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R BORAH (r-6,7,8) MR. S S ROY ASSTT.S.G.I.
20	WP(C)/5262/2022 B/O	PULAK BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
21	WP(C)/5317/2022 B/O	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN MS H AHMED (R-8) MASSAR BORAH (R-8) T. JAMIR (R-8)
22	WP(C)/169/2023 FIXED	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
23	WP(C)/1257/2023 B/O	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE

24	WP(C)/3116/2023 FIXED	LALSAWMLIANI Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4)
25	WP(C)/3353/2023 B/O	HARIDEV CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM, TEXTILE AND SERICULTURE
26	WP(C)/3357/2023 B/O	PRATUL KR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM AND TEXTILE
27	WP(C)/3374/2023 B/O	ANANTA KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM, TEXTILE AND SERICULTURE
28	WP(C)/3529/2023	AMBIKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. P DEKA	SC, P H E SC, K A A C
WITH				
29	WP(C)/3528/2023	GOPICHAND BHAGAT Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. P DEKA	SC, P H E SC, K A A C
30	WP(C)/3780/2023	DHANANJAY DAS AND 9 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. R K D CHOUDHURY (r- 1 to 6) DY.S.G.I.
31	WP(C)/3978/2023 B/O	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
32	WP(C)/6248/2023	KARNADHAR SWARGIYARI Versus THE ASSAM COOPERATIVE APEX BANK LTD AND ANR	MR. N J KHATANIAR P BORAH	SC, APEX BANK
33	WP(C)/6382/2023 FIXED	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
34	WP(C)/7252/2023	MD BABUJAN ALI Versus THE UNION OF INDIA AND 3 ORS	MR N PATIRI MR. A KHOUND MS. M SHARMA	MRS. R DEVI DY.S.G.I.
35	WP(C)/7475/2023 FIXED	LABONYA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M D MEDHI MS J KALITA	GA, ASSAM SC, AG MR. FIRUZ KHAN (r-6,7,8) MR U CHAUDHURY (r- 6,7,8) MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH (r-6,7,8) Q. KIBA (r-6,7,8) K. SUMI (r-6,7,8) MS LITO AWOMI (r-6,7,8) SC, FINANCE
36	WP(C)/7526/2023 B/O	BAIJAYANTA BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5) MR I HASIEB (R- 4,5) MR. B J DAS (R- 4,5) SR. SC, APGCL
37	WP(C)/143/2024 FIXED	DWIPJYOTI BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MR. N J GOGOI M.A. BEGUM MS. S DEB	SC, FOREST
38	WP(C)/522/2024 B/O	SUSHANTA KR SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	SC, P H E
39	WP(C)/874/2024	KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W

ORDERS

40	Cont.Cas(C)/397/2018 BY SLIP	JINISH LAL RAY Versus RAM SWARUP BAJAJ	MR A DASGUPTA MS B DAS	MR. D K KOTHARI MR. D K KOTHARI MR B SHARMA MR S SHARMA MR P PRAWAR MR Y KOTHARI MR Y KOTHARI MR ANAND SHARMA MR. N KOTHARI
	WITH I.A.(Civil)/2778/2023 in Cont.Cas(C)/397/2018	JINISH LAL RAY Versus RAM SWARUP BAJAJ	MR A DASGUPTA	
41	I.A.(Civil)/3554/2023 B/O in WP(C)/5618/2023 WITH WP(C)/5618/2023	SHAHA ALOM KHAN, Versus MUSTAFIZUR RAHMAN AND 4 ORS. MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A M AHMED MS. P GHOSH MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM MR. A R SIKDAR SC, REVENUE MRS S RAHANA (R-5) GA, ASSAM MR. A M AHMED (R-5) P. GHOSH (R-5) SC, REVENUE
42	I.A.(Civil)/1992/2024 in WP(C)/1169/2011 (D/O) in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND 2 ORS.	MR A N AHMED	GA, ASSAM SC, HEALTH
HEARING				
43	WP(C)/1350/2023 BY SLIP	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MR. B BARMAN	28-07-2024	To	08-08-2024
10)	MS. P DUTTA	23-07-2024	To	02-08-2024
11)	MR. N BARUAH	23-07-2024	To	02-08-2024
12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024
16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
18)	MR. A SARMA	26-07-2024	To	05-08-2024
19)	MR. DITUL DAS	29-07-2024	To	02-08-2024
20)	MR. D SAIKIA	29-07-2024	To	02-08-2024
21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./177/2013 WITH LCR 4 FILES, P.B.-2	ABU BAKKAR and 2 ORS. Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
2	Crl.A./182/2013 WITH LCR 6 FILES	AMRAN HUSSAIN Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
3	WITH Crl.A./220/2013	AFIA KHATUN, Versus THE STATE OF ASSAM and ANR,	MD.F H LASKAR MD.M U AHMED MR.H ALI MR.A RAHMAN MD.B RAHMAN	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM PP, ASSAM
4	Crl.A./190/2013 WITH LCR 3 FILES, P.B.-2	ISHWAR PD.JALAN, Versus BISWAJIT PAUL,	MR.G SAIKIA MR.A R SHOME MR.S S ROY MR.D SAUD MR.S CHOUDHURY MR.S CHAUHAN MS.J DEKA	MR B CHANDA MS.K MITRA
5	Crl.A./193/2013 WITH LCR 4 FILES	SUNIL CHAND DEBNATH Versus SUDHAN DAS and ANR.	MR.B SHARMA MR.U DUTTA MD.ASLAM	MR.A AHMED MR.A ALAM PP, ASSAM MR.M ALAMGEER
6	WP(C)/268/2017 WITH LCR, PART-HEARD, FIXED	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)

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